

(12)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/Ind-3038/10/HDB/2017
NAME OF THE COMPANY	Empee Sugars & Chemicals Ltd
NAME OF THE PETITIONER(S)	Empee Sugars & Chemicals Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Pullela S. Shastri		9949270707	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

ORDER

Heard, Shri Pullela S Shastri, learned counsel for the petitioner.

The case was filed under section 10 of IBC on 24.08.2017 in registry. On being found several deficiencies in the application, several objections raised by the registry vide letter dated 15.09.2017. Since, the learned counsel for the petitioner is not comply with the objections, the registry has posted the case before this Bench for suitable orders. The learned counsel for the petitioner submit that he is not aware of the objections raised in the registry. However, he is submitted that he would comply all the objections.

Hence, the matter is posted on 25.09.2017.


Member (Technical)


Member (Judicial)